

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/CAA/32, 33/2017
NAME OF THE TRANSFEROR : JAYAVERA FOODS LIMITED
NAME OF THE TRANSFERRE : VEANUS CORN PRODUCTS PVT LTD
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Indhumathy - P S. Hari	Counsel for Petitioners	
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ORDER

Heard the counsel. Order is reserved.


(K. Anantha Padmanabha Swamy)
Member (Judicial)